

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (D.B.) No. 103 of 2018

.....

Bhim Yadav --- --- Appellant

Versus

The State of Jharkhand -- --- Respondent

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through Video Conferencing

For the Appellant :
For the Respondent :

06/19.04.2021 Let the matter be listed on 28th April 2021.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/